

(CBI) has been shifted from the North Block to a place outside Delhi;

(b) if so, what are the reasons therefor; and

(c) which office has now been housed there in its place at present?

THE MINISTER OF STATE IN THE MINISTRIES OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir. In fact, the head office of the Central Bureau of Investigation has been in the Central Government Office Complex, Lodhi Road, New Delhi.

(b) and (c) Do not arise.

रक्षा मंत्रालय में राजभाषा अधिनियम का अनुपालन

12. श्री जगदम्बी प्रसाद यादव : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि रक्षा मंत्रालय तथा आयुध कारखानों में राजभाषा अधिनियम, 1963 के उपबंधों तथा हिन्दी के प्रगामी प्रयोग संबंधी कार्यक्रम का अनुपालन नहीं किया जाता और हिन्दुस्तान एयरो-नाटिक्स लिमिटेड, बंगलौर जैसे कारखानों में तो उक्त अधिनियम की धारा 3(3) का भी अनुपालन नहीं किया जाता; और

(ख) यदि हाँ, तो रक्षा मंत्रालय इस संबंध में क्या-क्या ससम्बन्धित उपाय करने का विचार रखता है ?

रक्षा उत्पादन और रक्षा पूर्ति विभाग में राज्य मंत्री (श्री सुब्रह्मण्यम्) : (क) और (ख) रक्षा मंत्रालय और इसकी आयुध निर्माणियाँ तथा उपक्रम राजभाषा अधिनियम के प्रावधान का अनुपालन करने तथा हिन्दी के प्रगामी प्रयोग से संबंधित वार्षिक कार्यक्रम को पूरा करने के सतत प्रयास कर रहे हैं ।

Intermittent Firing by Pakistani Troops in Jammu and Kashmir

13. SHRI RAM NARESH KUSHAWAHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Pakistani troops have been continuing intermittent firing on Indian positions on the Jammu and Kashmir border since August, 1985 and of late they have intensified their military activities by installing sophisticated weapon systems in the border region; and

(b) if so, what are the details in this regard, stating the number of casualties suffered so far on either side and the steps taken by Government to strengthen the Indian position to meet any eventuality?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) There have been some cases of firing by Pakistani troops on our positions along the Line of Control in Jammu and Kashmir since August, 1985, resulting in some casualties on both sides. It would not be desirable to disclose details in this regard.

Government have no report to indicate intensification of military activities by Pakistani troops across the border in Jammu and Kashmir.

There have been some cases of unprovoked firing by Pakistani troops along the Line of Control in Poonch and Rajouri areas. Such firing incidents are not uncommon.

Non-clearance of Bhensatori Irrigation Project in Madhya Pradesh by the Central Government

14. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:

(a) whether it is imperative to get the permission from the Central Government to convert forest lands for other purposes;

(b) if so, whether Government have rejected clearance of the proposal for Bhensatori Irrigation Project in

Madhya Pradesh and the Madhya Pradesh Government has stated that around 28 thousand trees in the area are likely to be submerged; and

(c) if so, what are the details in this regard, stating whether the area under the Bhensatori Irrigation Project is barren or is having thousands of trees?

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI):** (a) Yes, Sir.

(b) The proposal for diversion of forest land for Bhensatori Project was not approved by the Central Government. The State Government has reported that 36709 trees standing over forest land were likely to be submerged if the project was implemented.

(c) According to the latest enumeration, 35097 trees are standing over this forest land.

**Imported edible oil issued through Fair Price Shops at concessional price**

15. **SHRI PARVATHANENI UPENDRA:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that imported edible oil is being issued to the Fair Price Shops at a concessional price for supply to the consumers in Delhi and other places;

(b) whether Government have received complaints regarding non-distribution of imported edible oil to the consumers by the fair price shops; and

(c) if so, what action Government propose to take to strengthen its inspection and monitoring machinery to ensure fair distribution of imported edible oil and other items from Fair Price Shops to the consumers?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA):** (a) and (b) Yes, Sir.

(c) The Central Government makes allocation of imported edible oils to States/Union Territories for distribution to consumers through Fair Price Shops. It is the responsibility of the State Government to take proper steps to ensure that the imported oils are distributed to the consumers through Fair Price Shops. The State Governments have been advised to streamline and energise the public distribution system to ensure that the imported oils actually reach the consumers and also to furnish monthly certificate indicating that the imported edible oils has been fully lifted and the same has been properly utilised for the purpose for which it has been allotted. The officers of the Central Government also visit the States/Union Territories to check that the imported oil etc. is available at the Fair Price Shops and distributed to consumers for whom it is meant.

**Demand for Statehood by Arunachal Pradesh**

16. **SHRI SATYA PRAKASH MALAVIYA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the demand for full statehood for the Union Territory of Arunachal Pradesh is being made since long; and

(b) if so, what are the reasons for which the above-mentioned demand is not being conceded?

**THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GULAM NABI AZAD):** (a) and (b) The demand for statehood for the Union Territory of Arunachal Pradesh is being made from time to time. The matter will be given due consideration at the appropriate time, keeping in view the totality of circumstances and other relevant factors.

**Anti-Corruption Drive by the C.B.I.**

17. **SHRI SATYA PRAKASH MALAVIYA:** Will the PRIME MINISTER be